

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1028-1029 OF 2008

C.MAGESH & ORS.

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(With appln(s) for exemption from filing O.T. and permission to file additional documents and with office report )

Date: 11/03/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR  
HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s) Mr. Sushil Kumar, Sr. Adv.  
Mr. V.K. Biju, Adv.  
Mr. Aditya, Adv.  
Ms. Meenakshi, Adv.  
Mr. Anand, Adv.  
Mr. Dinesh Kumar Garg, Adv.

For Respondent(s) Ms. Anitha Shenoy, Adv.  
Ms. Rashmi Nandakumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Ms. Anita Shenoy, learned counsel appearing for the respondent resumed her arguments at 10.35 a.m. and concluded at 3.55 p.m. Thereafter Mr. Sushil Kumar, learned senior counsel appearing for the appellants, in rebuttal, made his submissions for five minutes.

Hearing concluded.

Judgment reserved.

Learned counsel for the parties are permitted to file written submissions within one week.

( Shashi Sareen) ( Shashi Bala Vij)

Court Master Court Master

LIST OF BOOKS CITED:

1975 (3) SCC 219

2007 (14) SCC 193

1997 (3) SCC 219

2001 (6) SCC 118

1998 (4) SCC 605

1964 (8) SCR 133

2002 (6) SCC 81

2003 (12) SCC 758 at P.761

1998 (1) SCC 76

1985 (4) SCC 80

2005 (9) SCC 315 and 788

2006 (12) SCC 283

1971 (3) SCC 767

2002 (1) SCC 22

2001 (6) SCC 407

AIR 1965 SC 202 at P.210

1989 (1) SCC 437

1970 (3) SCC 46 at P.48

2004 (12) SCC 174 at P.178

2005 (9) SCC 788

2004v (6) SCC 34 at P.37

2008 (15) SCC 786